

789

DECLARATION OF ASSETS & LIABILITIES BY ARUN MANJHI, MLA OF MASAUHRI (SC) AC BIHAR

I, ARUN MANJHI son of Sijapi Manjhi aged 42 years, resident of Nargada Khagri (Musahri), Po. Jamsaut (Pin code : 801503) P.S. - Shahpur, (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse & my dependents :

(1) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	AZRPM 4298 A	2012-13	286240/-
2	Spouse- Shanti Devi	NIL	NIL	NIL
3	Dependent 1 - Pinky Kumari	NIL	NIL	NIL
4	Dependent 2 - Anand Kumar	NIL	NIL	NIL
5	Dependent 3 - Ashish Ranjan Banty	NIL	NIL	NIL
6	Dependent 4 - Misa Kumari	NIL	NIL	NIL
7	Dependent 5 - Abhisekh Kumar Nunu	NIL	NIL	NIL

31/7/2013

That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse & all dependents :

A. Details of movable assets : 24/04/2014

Sl.No.	Description	Self	Spouse Shanti Devi	Dependent - 1 Pinky Kumari	Dependent - 2 Anand Kumar	Dependent - 3 Ashish ranjan Bunty	Dependent - 4 Misa Kumari	Dependent - 5 Abhisekh Kumar Nunu
(i)	Cash in hand	Rs.22,400/-	Rs.9,800/-	NIL	NIL	NIL	NIL	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit							
	SBI - Bihar Vidhan Mandal, Patna	Rs. 32,486/-	NIL	NIL	NIL	NIL	NIL	NIL
	PNB - Patna SSI Branch	Rs. 1,388/-	NIL	NIL	NIL	NIL	NIL	NIL
	Deposit in Sahara India	Rs. 20,000/-	Rs.24,200/-	NIL	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/mutual funds and others and the amount.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount							
	LIC Policy No. 517007094- DOC 28/02/2010 (Sum Assured Rs. 500000/-) - YLY	Total Premium Rs. 1,51,908/-	NIL	NIL	NIL	NIL	NIL	NIL
	LIC Policy No. 517643852- DOC 08/06/2011 (Sum Assured Rs. 500000/-) - MLY	Monthly Premium Rs. 2,042/-	NIL	NIL	NIL	NIL	NIL	NIL
	LIC Policy No. 517923778- DOC 04/08/2011 (Sum Assured Rs. 500000/-) - YLY	Total Premium Rs. 65,590/-	NIL	NIL	NIL	NIL	NIL	NIL
	LIC Policy No. 519507934- DOC 28/02/2013 (Sum Assured Rs. 200000/-) - YLY	Total Premium Rs. 12,322/-	NIL	NIL	NIL	NIL	NIL	NIL
	SBILIFE-Smart ULIP No. 33029625904- DOC 30/12/2009 (Sum Assured Rs. 250000/-) - YLY	Total Premium Rs. 50,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Bajaj Allianz Invest Gain Economy No. 0232565113- DOC 13/09/2011 (Sum Assured Rs. 250000/-) - YLY	Total Premium Rs. 70,422/-	NIL	NIL	NIL	NIL	NIL	NIL

31/04/2014

	LIC Policy No. 517647121- DOC 25/07/2011 (Sum Assured Rs. 450000/-) - YLY	NIL	Annual Premium Rs.67,194/-	NIL	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Registration No. etc, Year of Purchase and amount)							
	Motor Cycle - TVS Star City , Reg. No. BR 1AF 4353 , Purchases - 2007	Rs. 34,135/-	NIL	NIL	NIL	NIL	NIL	NIL
	Mahindra Bolero SLX 2 WD , Reg. No. BR01PA4653, Purchases- Aug.'2009	Rs.5,78,126/-	NIL	NIL	NIL	NIL	NIL	NIL
	Innova 2.5 VX(M)- 8S PS , Reg. No. BR01PC0053, Purchases - July,2011	Rs. 12,50,640/-	NIL	NIL	NIL	NIL	NIL	NIL
	TVS -Scooty PEP + , Reg. No. BR01BB9972 , Purchases - March'2011	NIL	Rs. 37,735/-	NIL	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)							
	Gold Chain - 2 pcs.(33 gms.) & Ear Top	Rs. 89,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Gold Ornaments -120 gms. & Ear Top	NIL	Rs.3,24,200/-	NIL	NIL	NIL	NIL	NIL
	Silver Ornaments & Utensils -350Gms.	NIL	Rs.23,000/-	NIL	NIL	NIL	NIL	NIL
	Silver Ornaments & Utensils -220Gms.	NIL	NIL	Rs.14,300/-	NIL	NIL	NIL	NIL
	Silver Ornaments & Utensils -140Gms.	NIL	NIL	NIL	NIL	NIL	Rs. 9,100/-	NIL
(viii)	Any other assets such as value of Claims/interest Freeze	Rs. 8500/-	NIL	NIL	NIL	NIL	NIL	NIL
	T.V. & Other House Hold	Rs. 75000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Stock in Trade	Rs. 62000/-	NIL	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	Rs.25,25,959/-	Rs. 4,86,129/-	Rs. 14,300/-	NIL	NIL	Rs. 9,100/-	NIL

31/5/2011

Details of Immovable assets : 24/04/2014

S. No.	Description	Self	Spouse Shanti Devi	Dependent - 1 Pinky Kumari	Dependent - 2 Anand Kumar	Dependent - 3 Ashish ranjan Buntv	Dependent - 4 Misa Kumari	Dependent - 5 Abhisekh Kumar Nunu
(i)	<u>Agricultural Land</u>							
	Location(s)	NIL	Daniyawar, Fatuha Khata No. 226 Plot No.429	NIL	NIL	NIL	NIL	NIL
	Survey number(s)							
	Area (Total measurement in acres)	NIL	4 Katha 15 Dhur , 10 Dhurki	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)		No					
	Date of purchase in case of self acquired property	NIL	15.06.2010 & 24.02.2014	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	Rs. 5,41,000/-	NIL	NIL	NIL	NIL	NIL
(ii)	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	Rs. 6,54,000/-	NIL	NIL	NIL	NIL	NIL
	<u>Non-Agricultural Land</u>							
	Location(s)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Survey number(s)							
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)							
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL	NIL	NIL

3/5/2014

(iii)	Commercial Building (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Building (including apartments) -Location(s) -Survey number(s)	Indira Awas Vill.:Nargada (Musahri) Patna Khagri (Musahri)	NIL	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	20 sq. mtr.	NIL	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	20 sq. mtr.	NIL	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	No	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	01-07-1996	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Rs. 20000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		NIL	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 20000/-	Rs. 6,54,000/-	NIL	NIL	NIL	NIL	NIL

अनुमति

I give herein below the details of liabilities/ dues to public financial institutions and government:-

S. No.	Description	Self	Spouse Shanti Devi	Dependent - 1 Pinky Kumari	Dependent - 2 Anand Kumar	Dependent - 3 Ashish ranjan Bunty	Dependent - 4 Misa Kumari	Dependent - 5 Abhisekh Kumar Nunu
(i)	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Bihar Vidhan Sabha Rs. 2,72,000/- Motor Car	NIL	NIL	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	Rs. 2,72,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Government Dues:							
(ii)	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water							
	Dues to department dealing with supply of electricity							
	Dues to department dealing with supply of telephones/mobiles							
	Dues to department dealing with government transport (including aircraft and helicopters)							
	Income Tax Dues							
	Wealth Tax Dues							
	Service Tax Dues							
	Municipal/ Property Tax Dues							
	Sales Tax Dues							
	Any Other Dues							
	Grand Total of all Govt. dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL

31/01/2020

Details of Assets and Liabilities in rupees as on 24/04/2014								
	Description	Self	Spouse Shanti Devi	Dependent - 1 Pinky Kumari	Dependent - 2 Anand Kumar	Dependent - 3 Ashish ranjan Bunty	Dependent - 4 Misa Kumari	Dependent - 5 Abhisekh Kumar Nunu
A.	Moveable Asset (Total value)	Rs.25,25,959/-	Rs. 4,86,129/-	Rs. 14,300/-	NIL	NIL	Rs. 9,100/-	NIL
B.	Immovable Asset							
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Rs.20,000/-	Rs.5,41,000/-	NIL	NIL	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	Rs. 20,000/-	Rs. 6,54,000/-	NIL	NIL	NIL	NIL	NIL
C.	Liabilities							
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institution and other (Total)	Rs. 2,72,000/-	NIL	NIL	NIL	NIL	NIL	NIL

PATNA 25th day of April 2014

अरुण मंजु
महपात्र
(ARUN MANJHI)